

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0012786/2023	ANANDA MAJHI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	PADMAPUR /51 /2022 A.D.J., GUNUPUR(Rayagada ) TR/0000062/2022
2	BLAPL/0012787/2023	MD. PAPPU @ ASRAF KHAN VS STATE OF ODISHA	ANITA DASH VS	CHHEND /75 /2020 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000025/2022
3	BLAPL/0012788/2023	LIPUN BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	JARAPADA /235 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anugul ) Spl/0000061/2023
4	BLAPL/0012789/2023	BIJAYA KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	//0 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000096/2023
5	BLAPL/0012790/2023	RABINDRA BARIK VS STATE OF ODISHA	GHANASHYAM DASH VS	BYREE /61 /2023 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur ) CT/0000123/2023
6	BLAPL/0012791/2023	MANOJ KUMAR AGARWAL VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	//0 () //
7	BLAPL/0012792/2023	MISHRA BINDHANI VS STATE OF ODISHA	AMITAV TRIPATHY VS	SPL.TASK FORCE /5 /2019 () //
8	BLAPL/0012793/2023	SHYAM SUNDAR KHARA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHITRAKONDA /73 /2023 () //
9	BLAPL/0012794/2023	CHUGUNA JENA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ABHAYACHANDPUR /125 /2021 () //
10	BLAPL/0012795/2023	ANANDA BAG VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	SAMBALPUR SADAR /221 /2023 () //
11	BLAPL/0012796/2023	PRAMOD BEHERA @ MINJA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	NAYAGARH SADAR /64 /2023 () //

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12	BLAPL/0012797/2023	MITHUN DALABEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /70 /2023 () //
13	BLAPL/0012798/2023	HARISH CHANDRA SAHU VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	VIGILANCE PS (BERHAMPUR) /20 /2023 () //
14	BLAPL/0012799/2023	BASIR ALLI VS STATE OF ODISHA	MD. RIAZ VS	JAGATPUR /520 /2023 () //
15	BLAPL/0012800/2023	DEEPAK KUMAR MOHANTA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	MURUDA /131 /2020 () //
16	BLAPL/0012801/2023	NARESH KUMAR PAIKA VS STATE OF ODISHA	BINAPANI PRADHAN VS	BAMUNIGAM /101 /2023 () //
17	BLAPL/0012802/2023	BISWAMBAR BEHERA VS STATE OF ODISHA	SURYASANTA MOHAPATRA VS	LAXMISAGAR P.S. /401 /2023 () //
18	BLAPL/0012803/2023	RAMAMANI DAS VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	JUDUM /67 /2023 () //
19	BLAPL/0012804/2023	KALIA MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /151 /2023 () //
20	BLAPL/0012805/2023	BISWAJIT DAS VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BHARATPUR PS /150 /2023 () //
21	BLAPL/0012806/2023	NARESH PRADHAN VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /137 /2023 () //
22	BLAPL/0012807/2023	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /137 /2023 () //
23	BLAPL/0012808/2023	BALARAM JENA @ NANDI	DIPTI RANJAN MOHAPATRA	NANDIPADA /169 /2023

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		VS	VS	()
24	BLAPL/0012809/2023	STATE OF ODISHA BIJAYA KUMAR SAHOO	MANOJ BIHARI DAS	// LALBAG /178 /2022
		VS	VS	()
25	BLAPL/0012810/2023	STATE OF ODISHA SANTOSH NAIK	ULLASH CHANDRA MOHANTY	// COLLIERY /201 /2021
		VS	VS	()
26	BLAPL/0012811/2023	STATE OF ODISHA SANJAY RAJWANSHI	CHANDANA MISHRA	// / /0
		VS	VS	()
27	BLAPL/0012812/2023	STATE OF ODISHA GANESH PELNAL	AMIT PRASAD BOSE	// JEYPORE SADAR /165 /2023
		VS	VS	()
28	BLAPL/0012813/2023	STATE OF ODISHA KIRTIM DIGAL	AMULYA RATNA PANDA	// SARANGADA /56 /2023
		VS	VS	()
29	BLAPL/0012814/2023	STATE OF ODISHA AMULYA KUMAR DAS	AMIYA KUMAR MOHANTY (A)	// NAYAGARH /245 /2023
		VS	VS	()
30	BLAPL/0012815/2023	STATE OF ODISHA SATYA @ SATYANANDA ORAM	KAUSTUVA MOHANTY	// RENGALI (SAMBALPUR) /141 /2022
		VS	VS	()
31	BLAPL/0012816/2023	STATE OF ODISHA GOPAL CHANDRA BEHERA	SUSANTA KUMAR BARAL	// CUTTACK SADAR /555 /2020
		VS	VS	()
32	BLAPL/0012817/2023	STATE OF ODISHA DEEPAN NAIK	SOUMENDRA PATTANAİK	// SUNDARGARH SADAR /2 /2023
		VS	VS	()
33	BLAPL/0012818/2023	STATE OF ODISHA KRUSHNA CHANDRA DAS @ GANDU	BHABANI SANKAR DAS	// DELANGA /94 /2019
		VS	VS	()
34	BLAPL/0012819/2023	STATE OF ODISHA MURARJI SAGAR @ MURARAJI SAGAR	LAXMINARAYAN PATEL	// NANDAPUR /35 /2019
		VS	VS	()

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35	BLAPL/0012820/2023	STATE OF ODISHA BHAKLU @ BHOKLO @ SATYAM PATRA VS	RAMANIKANTA PATTNAIK VS	// JODA /266 /2023 ()
36	BLAPL/0012821/2023	STATE OF ODISHA PRADIP PRADHAN VS	ANUGRAHA NARAYAN SAMANTRAY VS	// SHERAGADA /152 /2022 ()
37	BLAPL/0012822/2023	STATE OF ODISHA TAPAS @ TAPASKUMAR BARIK VS	SAROJ BARIK VS	// SORO /495 /2023 ()
38	BLAPL/0012823/2023	STATE OF ODISHA KISHOR NAIK VS	LAXMINARAYAN PATEL VS	// / /0 ()
39	BLAPL/0012824/2023	STATE OF ODISHA SADAM KHAN VS	ACHYUTANANDA PATTANAIAK VS	// KHANDAGIRI P.S. /39 /2023 ()
40	BLAPL/0012825/2023	STATE OF ODISHA KARTIKA BHOI VS	PRIYA RANJAN SINGH VS	// BENTKAR (42 MOUZA) UPD CUTTACK /363 /2023 ()
41	BLAPL/0012826/2023	STATE OF ODISHA RAMDAS BISHOYEE VS	PRATIK NAYAK VS	// / /0 ()
42	BLAPL/0012827/2023	STATE OF ODISHA SUSHENA @ SUSHANTA @ SHUSEN NAG VS	MANAS KUMAR CHAND VS	// DHARAMGARH /267 /2023 ()
43	BLAPL/0012828/2023	STATE OF ODISHA BICHITRA BEHERA VS	MANOJ KUMAR MALLICK VS	// EOW,BHUBANESWAR /7 /2023 ()
44	BLAPL/0012829/2023	STATE OF ODISHA (OPID) ANKUSH @ BABU BHAGAT VS	LAXMI NARAYAN PATEL VS	// JHARSUGUDA /473 /2023 ()
45	BLAPL/0012830/2023	STATE OF ODISHA PAPU @ AJIT JENA VS	BIDESHI KUMAR GHADAI VS	// PURIGHAT /159 /2018 ()
		STATE OF ODISHA		//

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46	BLAPL/0012831/2023	SAGAR @ ANSUMAN SAGAR KUMAR APAT VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	NIMAPADA /254 /2022 () //
47	BLAPL/0012832/2023	PRASANT KUMAR NAYAK @ PRASHANT NAYAK @ SUBANDAN VS STATE OF ODISHA	SUBANDAN KUMAR JETHY VS	BENTKAR (42 MOUZA) UPD CUTTACK /37 /2023 () //
48	BLAPL/0012833/2023	BIDYADHARA MALLIK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BALLIGUDA /258 /2021 () //
49	BLAPL/0012834/2023	NITISH HALDAR VS STATE OF ODISHA	ANIRUDHA DAS VS	MALKANGIRI /561 /2022 () //
50	BLAPL/0012835/2023	SIPUN KUMAR KABI VS STATE OF ODISHA	REBATI LATA PANDA VS	PHIRINGIA /92 /2023 () //
51	BLAPL/0012836/2023	SUNIL KUMAR DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CYBER CRIME AND ECONOMIC OFFENCES /44 /2023 () //
52	BLAPL/0012837/2023	SAMPAD KUMAR SWAIN VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	MADHUPATNA /285 /2023 () //
53	BLAPL/0012838/2023	BULU BADATYA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	K.NUAGOAN /56 /2023 () //
54	BLAPL/0012839/2023	GADU @ PRAMOD KUMAR SENAPATI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	K.NUAGOAN /56 /2023 () //
55	BLAPL/0012840/2023	KANGARU @ SK. IMRAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	Bamapada (Industrial Area) /185 /2023 () //
56	CMAPL/0000764/2023	LALITA BEBARTA VS STATE OF ODISHA	ADV VS	// () //
57	CMAPL/0000765/2023	UNION OF INDIA	ADV.	//

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		VS	VS	0
58	CMAPL/0000766/2023	ANTARYAMI BEHERA PREMRAJ BESAN	ADV	//
		VS	VS	0
59	CMAPL/0000767/2023	STATE OF ODISHA SEEMANCHALA BARIK	DIPTI RANJAN MOHAPATRA	//
		VS	VS	0
60	CMP/0001396/2023	STATE OF ODISHA P.RAKESH @ HAPPY	SOUMYA MISHRA	//
		VS	VS	0
61	CMP/0001397/2023	MAMATA DEI UMAKANTA SAHOO	MAHESWAR MOHANTY	//
		VS	VS	0
62	CMP/0001398/2023	THE CHAIRMAN-CUM-MANAGING DIRECTOR, CUTTACK DURGA CHARAN PATNAIK	SIDHARTH SHANKAR PADHY	//
		VS	VS	0
63	CMP/0001399/2023	PRADEEP KUMAR PADHI ARUN KUMAR SINGH SAMANT	BHUBAN MOHAN BHUYAN	//
		VS	VS	0
64	CMP/0001400/2023	SARAJU SINGH SAMANT NARAHARI SEN	KRUPASINDHU SAOO	//
		VS	VS	0
65	CMP/0001401/2023	MALIA BUDHI THAKURANI, BALICHANDRAPUR SUKANTA KUMAR BISWAL	DARPAHARI DHAL	//
		VS	VS	0
66	CMP/0001402/2023	HRUDANANDA BISWAL SUSANTA KUMAR SETHY	BIBEKANANDA BHUYAN	//
		VS	VS	0
67	CMP/0001403/2023	SURESH KUMAR PATTANAIAK KHURSIDA BIBI	DAYANANDA MOHAPATRA	//
		VS	VS	0
68	CMP/0001404/2023	PANA BIBI MOHAN CHARAN DASH	SUSANTA KUMAR DASH	//
		VS	VS	0

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69	CMP/0001405/2023	SARASWATI NANDA ACHYUTANANDA BABHI VS	SUSANTA KUMAR DASH VS	// // ()
70	CMP/0001406/2023	HEMALATA NANDA MOHAN CHARAN DASH VS	SUSANTA KUMAR DASH VS	// // ()
71	CMP/0001407/2023	BINAPANI NANDA KAILASH CHANDRA ROUT VS	SUSANTA KUMAR DASH VS	// // ()
72	CONTC/0008594/2023	TANUJA NANDA BRAJA KISHOR PRADHAN @ PADHAN VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
73	CONTC/0008595/2023	SUSANTA KUMAR DASH, DIRECTOR,SECONDARY EDUCATION, BBSR DAYANIDHI PUROHIT VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
74	CONTC/0008596/2023	SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA BISWANATH SAHOO VS	ADV VS	// // ()
75	CONTC/0008597/2023	ASHOK KUMAR DEHURY, TAHASILDAR,RAJKANIKA NIRMAL CHANDRA MOHAPATRA VS	ADV VS	// // ()
76	CONTC/0008598/2023	LOKHANATH KUMAR SETHY, TAHASILDAR, BARI, JAJPUR TRISHA NURSING CENTRE, CUTTACK VS	SUCHETA GUMANSINGH VS	// // ()
77	CONTC/0008599/2023	DR. SACHIDANANDA MOHANTY, DIRECTOR OF DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR PRABHAT KUMAR DEBATA VS	ADV VS	// // ()
78	CONTC/0008600/2023	DIPTESH KUMAR PATTNAYAK ,I.P.S, CHAIRMAN CUM MD O.S.R.T.C.BBSR MD.ZAFFAR VS	BANSHIDHAR SATAPATHY VS	// // ()
79	CONTC/0008601/2023	ASWATHY S., I.A.S PRAVATI MISHRA VS	ADV VS	// // ()
		ASWATHY S., I.A.S		//

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80	CONTC/0008602/2023	ASHOK KUMAR PALAI VS DEORANJAN KUMAR SINGH, I.A.S	MANORANJAN PADHI VS	// 0
81	CONTC/0008603/2023	BIDYUTANANDA BASTIA VS AROBINDO AGRAWAL, COMMNR. CUM SECY., DHE, ODISHA	ADV. VS	// 0
82	CONTC/0008604/2023	MANAS RANJAN SENAPATI VS BANSHIDHAR MAJHI, VICE CHANCELLOR, VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA	ADV. VS	// 0
83	CONTC/0008605/2023	ACHYUTANANDA MENDALI VS ALOK KUMAR NAIK, SUPERINTENDING ENGINEER, R AND B DIVISION, BARAGARH	ADV VS	// 0
84	CONTC/0008606/2023	MOHAN CHANDRA MAHANTA VS ASWATHY S, I.A.S.	ADV. VS	// 0
85	CONTC/0008607/2023	RAMESH CHANDRA ROUT VS ASWATHY S, I.A.S.	ADV. VS	// 0
86	CONTC/0008608/2023	PURNA CHANDRA MAHANTA VS ASWATHY S, I.A.S.	ADV. VS	// 0
87	CONTC/0008609/2023	PURNA CHANDRA MAHARANA VS ASWATHY S, I.A.S.	ADV. VS	// 0
88	CONTC/0008610/2023	KARUNAKARA MAHANTA VS ASWATHY S, I.A.S.	ADV. VS	// 0
89	CONTC/0008611/2023	YOSHOBANTA DALEI VS ASWATHY S, I.A.S.	ADV. VS	// 0
90	CONTC/0008612/2023	SABITA MOHAPATRA VS ASWATHY S, I.A.S.	ADV. VS	// 0
91	CONTC/0008613/2023	SUSHIL CHANDRA MOHAKUD	ADV.	//



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		VS	VS	0
		ASWATHY S, I.A.S.		//
92	CONTC/0008614/2023	SRIKANTA GHANA	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
93	CONTC/0008615/2023	SADASHIBA SAHU	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
94	CONTC/0008616/2023	BANAMALI GHANA	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
95	CONTC/0008617/2023	RAJESWARI PATNAIK	ADV	//
		VS	VS	0
		ARABINDA AGRAWAL, SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT.		//
96	CONTC/0008618/2023	ABHIMANYU ROUT	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
97	CONTC/0008619/2023	SITANSU SEKHARA MISRA	ADV.	//
		VS	VS	0
		ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.		//
98	CONTC/0008620/2023	UGRASEN PRADHAN	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
99	CONTC/0008621/2023	BILASINI SETHI	ADV.	//
		VS	VS	0
		SAMARTHA VERMA, IAS		//
100	CONTC/0008622/2023	HAREKRUSHNA PUHAN	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
101	CONTC/0008623/2023	ASTIK KUMAR PRADHAN	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
102	CONTC/0008624/2023	RABINDRA KUMAR BEJ	ADV.	//
		VS	VS	0

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		ASWATHY S, I.A.S.		//
103	CONTC/0008625/2023	ABHIMANYU KABI VS	ADV. VS	// 0
		ASWATHY S, I.A.S.		//
104	CONTC/0008626/2023	PRADEEP KUMAR BARAL VS	ADV. VS	// 0
		ASWATHY S, I.A.S.		//
105	CONTC/0008627/2023	DEBANANDA MAHAKUD VS	ADV. VS	// 0
		ASWATHY S, I.A.S.		//
106	CONTC/0008628/2023	JAGANNATH PRADHAN VS	ADV. VS	// 0
		ASWATHY S, I.A.S.		//
107	CONTC/0008629/2023	PANKAJ LOCHAN BEHERA VS	ADV. VS	// 0
		ASWATHY S, I.A.S.		//
108	CONTC/0008630/2023	ARJUN CHARAN MAHANTA VS	ADV. VS	// 0
		ASWATHY S, I.A.S.		//
109	CONTC/0008631/2023	PURNA CHANDRA BEHERA VS	ADV. VS	// 0
		ASWATHY S, I.A.S.		//
110	CONTC/0008632/2023	MADHU SUDAN PRADHAN VS	ADV. VS	// 0
		ASWATHY S, I.A.S.		//
111	CONTC/0008633/2023	KESHAB CHANDRA BISWAL VS	ADV. VS	// 0
		ASWATHY S, I.A.S.		//
112	CONTC/0008634/2023	CHHATRAPATI MOHANTA VS	ADV. VS	// 0
		ASWATHY S, I.A.S.		//
113	CONTC/0008635/2023	BINAY KUMAR ROUT VS	ADV VS	// 0
		SATYABRATA SAHU , ADDL. CHIEF SECY., DEPT. OF REVENUE AND DISASTER MANAGEMENT		//

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114	CONTC/0008636/2023	GANGADHAR DAS VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
115	CONTC/0008637/2023	RAJ KISHOR PARIDA VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M., ODISHA, BBSR.	adv. VS	// 0 //
116	CONTC/0008638/2023	PURNA CHANDRA BEHERA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
117	CONTC/0008639/2023	SAUDA NAIK VS SATYABRATA SAHU, ADDL. CHIEF SECY., DEPT. OF REVENUE AND DISASTER MANAGEMENT	ADV VS	// 0 //
118	CONTC/0008640/2023	POULASTI KUMAR PRADHAN VS ANU GARG, I.A.S.	ADV. VS	// 0 //
119	CONTC/0008641/2023	SRI SRI GOPAL JEW THAKUR BIJE, PURUSOTTAMPURDV. VS JYOTIKANTA BHUJABAL, TAHASILDAR, JAJPUR	ADV. VS	// 0 //
120	CONTC/0008642/2023	PABITRA KUMAR BEHERA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
121	CONTC/0008643/2023	PRASANTA KUMAR BASANTIA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
122	CONTC/0008644/2023	SATRUGHNA BARAL VS ANU GARG, I.A.S	ADV. VS	// 0 //
123	CONTC/0008645/2023	JITENDRA NARAYAN SAMANTA VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
124	CONTC/0008646/2023	PRATIMA JENA VS NARAHARI SETHY, COLLECTOR, CUTTACK	ADV. VS	// 0 //
125	CONTC/0008647/2023	NALINIKANTA BEHERA	PRATIK DASH	//

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		VS	VS	0
126	CONTC/0008648/2023	STATE OF ODISHA DASARATHI MISHRA	PRAMOD KUMAR NAYAK	//
		VS	VS	0
127	CONTC/0008649/2023	BISHNUPADA SETHI, IAS SATYABADI SAHOO	ADV	//
		VS	VS	0
128	CONTC/0008650/2023	ASWATHY S., I.A.S DWITIYA BHOI	ADV.	//
		VS	VS	0
129	CONTC/0008651/2023	VISHAL KUMAR DEV, IAS KALIPRASAD SATPATHI	ADV.	//
		VS	VS	0
130	CONTC/0008652/2023	DR. BIBEK SRABAN KUMAR, IPS BIDYADHAR PRADHAN	ADV	//
		VS	VS	0
131	CONTC/0008653/2023	VIR VIKRAM YADAV, I.A.S RABI SAHOO	ADV.	//
		VS	VS	0
132	CONTC/0008654/2023	BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT. BIRANCHI DAS	PRAVAT KUMAR PANDA	//
		VS	VS	0
133	CONTC/0008655/2023	ASWATHY S., I.A.S MINI NAYAK	RABINDRA KUMAR SAHOO	//
		VS	VS	0
134	CONTC/0008656/2023	AKSHAYA PANI UDU, B.D.O., BOUDH MD. RAYAZUL KARIM	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
135	CONTC/0008657/2023	BRAHMANANDA PARIDA, SECY.,, ORISSA STATE CO OP. UNION DINAKRISHNA PANDA	ADV.	//
		VS	VS	0
136	CONTC/0008658/2023	DHARMENDRA SHARMA, JOINT DIRECTOR OF GEOLOGY, DHENKANAL JAYANTI PARIDA	DAYANANDA MOHAPATRA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0008659/2023	SOUBHAGYA RANJAN PANDA, O.A.S. AMAR KUMAR MALLIK VS	ADV. VS	// // ()
138	CRLA/0001224/2023	DR. BIJAY KETAN UPADHYAYA, SECY., BOARD OF REVENUE, ODISHA JAYA GOUD VS	JNYANANANDA PANDA VS	// NARLA /18 /2018 ()
139	CRLA/0001225/2023	STATE OF ODISHA RAJENDRA GOUD VS	JNYANANANDA PANDA VS	// NARLA /18 /2018 ()
140	CRLMA/0000457/2023	STATE OF ODISHA ABDUL FATTAH KHAN VS	ADV. VS	// BHOGRAI /137 /2022 ()
141	CRLMA/0000458/2023	STATE OF ODISHA ASHISH NAYAK VS	ADV VS	// /0 ()
142	CRLMC/0004968/2023	STATE OF ODISHA PADMANABHA PUJARI VS	DEBASIS TRIPATHY VS	// DABUGAM /161 /2023 ()
143	CRLMC/0004969/2023	STATE OF ODISHA JAGANNATH SAHOO@JAGU@JAGABANDHU VS	AMITAV TRIPATHY VS	// KHANDAPARA /46 /2017 ()
144	CRLMC/0004970/2023	STATE OF ODISHA PRAVASHINI MISHRA VS	SAROJ KANTA MANDAL VS	// MAHILA P.S. BUXIBAZAR /86 /2022 ()
145	CRLMC/0004971/2023	STATE OF ODISHA KABI CHANDRA SETHY VS	GHANASHYAM NAMTOAR VS	// NAYAKOT /60 /2020 ()
146	CRLMC/0004972/2023	STATE OF ODISHA DEEPAK KUMAR NAYAK VS	SOUMENDRA PATTANAIAK VS	// NIKIRAI /31 /2018 ()
147	CRLMC/0004973/2023	STATE OF ODISHA MADHAB CHANDRA PRADHAN VS	SAROJ KUMAR DASH VS	// RANPUR /245 /2020 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0004974/2023	HEMANTA KUMAR NAYAK VS DHIRENDRANATH PATI	SUDEEP KUMAR SARANGI VS	// ()//
149	CRLMC/0004975/2023	PANKAJ LOCHAN PRADHAN VS STATE OF ODISHA	ARUN KUMAR DAS-1 VS	MOTANGA /131 /2022 () //
150	CRLMC/0004976/2023	GIRIDHARI SWAIN VS STATE OF ODISHA	DEBABRATA DASH VS	DHARMASALA /26 /1994 () //
151	CRLMC/0004977/2023	NARENDRA NATH MUNDA VS STATE OF ODISHA	SATYA MOHAPATRA VS	NAYAPALLI P.S. /131 /2022 () //
152	CRLMC/0004978/2023	CHIEF MANAGER, NEW INDIA ASSURANCE CO. LTD. VS DR. BIMAL CHANDRA RATH	PRASANTA KUMAR MAHALI VS	TIRTOL /123 /2016 () //
153	CRLMC/0004979/2023	PRAKASH XESS VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	GOVINDPUR /59 /2019 () //
154	CRLMC/0004980/2023	RAGHUNATH PRADHAN VS PREMANANDA RAY	MANAS CHAND VS	// () //
155	CRLMC/0004981/2023	ALOK PATTNAYAK VS RASHMIREKHA JENA	PRAVASHA PUJAREE PARIDA VS	// () //
156	CRLMC/0004982/2023	BABULI @ BIRABHANU MOHAPATRA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	MALGODOWN /138 /2016 () //
157	CRLMC/0004983/2023	MANISH KUMAR GUPTA VS STATE OF ODISHA	RAMESH AGARWAL VS	KHARABEL NAGAR P.S. /88 /2022 () //
158	CRLMC/0004984/2023	YAJNADATTA SAHOO @ JANGYA SAHOO VS STATE OF ODISHA	LINGARAJ SARANGI VS	BRAHMAGIRI /63 /2019 () //
159	CRLMC/0004985/2023	PRAMOD DAS	SANJIT MISHRA	NAYAPALLI P.S. /234 /2008

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ORISSA		//
160	CRLMC/0004986/2023	ANIL @ BADAL JENA	PRAVASH CHANDRA JENA	/ /0
		VS	VS	()
		ARATI JENA		//
161	CRLMC/0004987/2023	PURNA CHANDRA MISHRA	BIJAYA KUMAR PARIDA -2	/ /0
		VS	VS	()
		MAMATA MISHRA		//
162	CRLMC/0004988/2023	LAXMIPRIYA SAHU	ALOK KUMAR MOHAPATRA	LALBAG /88 /2022
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMC/0004989/2023	SUSANTA KUMAR SAMANTARAY	S.K.SAMAL	KORAPUT VIGILANCE /27 /2021
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMC/0004990/2023	MANOJ KUMAR SAHU	ALOK KUMAR MOHAPATRA	LALBAG /88 /2022
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0002198/2023	BIBHUTI BHUSAN SAHOO	SOUBHAGYA KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0002199/2023	RAJENDRA DHAMUNDIA	RAMANI KANTA PATTANAIAK	/ /0
		VS	VS	()
		DEBASMITA BEHERA		//
167	CRLMP/0002200/2023	BANDITA RAY	GANESH PRASAD SAMAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMP/0002201/2023	BIBASWAN SAHOO	GOPINATH MISHRA	/ /0
		VS	VS	()
		ARATI SAHOO		//
169	CRLMP/0002202/2023	REGAL VENTURE PVT. LTD., KHURDA	ATMAJIT MANMITH DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMP/0002203/2023	LIPI @ LIZA SAHOO	PRAVASHA PUJAREE PARIDA	/ /0
		VS	VS	()

## ORISSA HIGH COURT

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171	CRLMP/0002204/2023	ARJUNA SAHOO SURENDRA KUMAR BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// /0 ()
172	CRLMP/0002205/2023	BISWARANJAN MOHANTY VS STATE OF ODISHA	MILAN KANUNGO VS	// /0 ()
173	CRLMP/0002206/2023	SUREKHA MALLIK VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// /0 ()
174	CRLMP/0002207/2023	SURENDRA JENA VS ADDL. DIRECTOR GENERAL OF POLICE, CUTTACK	DEVI PRASAD DASH VS	// /0 ()
175	CRLMP/0002208/2023	CHAKRADHAR SAHU VS STATE OF ODISHA	Madan Sundar Behera VS	// /0 ()
176	CRLMP/0002209/2023	RAJESH DAS VS STATE OF ODISHA	Madan Sundar Behera VS	// /0 ()
177	CRLREV/0000603/2023	JITENDRA PRADHAN VS SUCHISMITA BHADRA @ PRADHAN	MANORANJAN DAS VS	NIKIRAI /138 /2020 ()
178	CRLREV/0000604/2023	DILESWAR SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// /0 ()
179	CRLREV/0000605/2023	SAMIR @ DEBAJIT @ DEBI PRASAD SARANGI VS STATE OF ODISHA	SOUGAT DASH VS	SALIPUR /170 /2012 ()
180	FAO/0000500/2023	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. VS SUBASH TARIA	COMPTROLLER VS	// /0 ()
181	ITA/0000089/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1, KHURDHA VS MIDWAY MOTORS PVT. LTD., CUTTACK	RUDHAR KANTI SATAPATHY, SR.S.C(I.T) VS	// /0 ()



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182	LPA/0000002/2023	CHAGALI BEHERA VS SUBASH CHANDRA BEHERA	NILAMADHAB SARKAR VS BISHNU BRATA SINGH	// 0 //
183	MACA/0001084/2023	TUNA SAHU VS BIPIN SWAIN	BISHNU BRATA SINGH VS BISHNU BRATA SINGH	// 0 //
184	MACA/0001085/2023	BRANCH MANAGER, NEW INDIA ASSURANCE CO.LTD., BBSR VS AHALYA KUA	MAHITOSH SINHA VS MAHITOSH SINHA	// 0 //
185	MACA/0001086/2023	SR. D.M., NATIONAL INSURANCE CO.LTD., BBSR VS ROHIT BANDHA	MAHITOSH SINHA VS MAHITOSH SINHA	// 0 //
186	MACA/0001087/2023	AJAYA KUMAR PANDA VS BRAJAKISHORE PATRA	DEBASISH PATNAIK VS DEBASISH PATNAIK	// 0 //
187	MACA/0001088/2023	BIJAY KUMAR DAS VS PATRA TRIPATHY	DEBASISH PATNAIK VS DEBASISH PATNAIK	// 0 //
188	MACA/0001089/2023	ORIENTAL INSURANCE CO. LTD., SAMBALPUR VS JANHABI MANJARI DEB	SOMNATH ROY VS SOMNATH ROY	// 0 //
189	MATA/0000389/2023	PRANATI PALEI VS KISHORE CHANDRA PALEI	AMITAV TRIPATHY VS AMITAV TRIPATHY	// 0 //
190	MATA/0000390/2023	APARNA MISHRA VS PRIYA RANJAN DASH	BIJAYA KUMAR PARIDA 2 VS BIJAYA KUMAR PARIDA 2	// 0 //
191	RPFAM/0000383/2023	ARANYA KUMAR SAHOO VS ARPITA SAHOO	MANOJ KUMAR MOHANTY VS MANOJ KUMAR MOHANTY	// 0 //
192	RPFAM/0000384/2023	U.K SAMANT VS U.K ANUSUYA	SUBHRAJIT SAHOO VS SUBHRAJIT SAHOO	// 0 //
193	RSA/0000472/2023	BENUDHAR MALLA	HRUDANANDA MOHAPATRA	//

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		VS	VS	0
194	RSA/0000473/2023	BANSIDHAR MALLA KHAGESWAR GAYA @ GOYA	PANCHANAN PANIGRAHI	//
		VS	VS	0
195	RVWPET/0000433/2023	LAXMI AMPOLU RABINDRA NAYAK	PRADEEP KUMAR DAS	//
		VS	VS	0
196	RVWPET/0000434/2023	STATE OF ODISHA HARAPRIYA DAS @ BARIK	MANOJ KUMAR PANDA	//
		VS	VS	0
197	TRP(C)/0000379/2023	PUSPALATA NAYAK @ ROUL SASMITA GOUDA	TAPAN KUMAR KAMILA	//
		VS	VS	0
198	TRP(C)/0000380/2023	UMESH CHANDRA MAHAKHUD GANGADHAR BEHERA	PRAVASHA PUJAREE PARIDA	//
		VS	VS	0
199	TRP(C)/0000381/2023	MADHUSMITA BEHERA SUSHREE BINITA BISWAL	SUBHRA NARAYAN GAYA	//
		VS	VS	0
200	WA/0002756/2023	JYOTISH BISWAL KEKI MOHAN BAITHARU	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
201	WA/0002757/2023	SUB COLLECTOR CUM CHAIRMAN, DISTRICT LEVEL SELECTION COMMITTEE, NUAPADA ODISHA STATE MEDICAL CORPORATION	PAMI RATH	//
		VS	VS	0
202	WA/0002758/2023	PRAVAT KUSUM MANDAL ASMITA RAY	AVIPITAMBAR ACHARYA	//
		VS	VS	0
203	WA/0002759/2023	UCO BANK STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	//
		VS	VS	0
204	WA/0002760/2023	SHAKTI PRASAD MOHANTY STATE OF ODISHA	SANGRAM JENA,A.G.A	//
		VS	VS	0

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205	WA/0002761/2023	KEDAR CHARAN JENA STATE OF ODISHA VS BIPLAB KUMAR PRATAP	DEBASIS MOHAPATRA,A.S.C VS	// // 0 //
206	WA/0002762/2023	STATE OF ODISHA VS SURENDRA KUMAR RAY	SANGRAM JENA,A.G.A VS	// 0 //
207	WA/0002763/2023	STATE OF ODISHA VS SUBASH CHANDRA MOHANTA	SANGRAM JENA, A.G.A. VS	// 0 //
208	WA/0002764/2023	HARISH CHANDRA PATRA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
209	WA/0002765/2023	STATE OF ODISHA VS ABHIRAM SAW	MANOJ KUMAR KHUNTIA,A.G.A VS	// 0 //
210	WA/0002766/2023	STATE OF ODISHA VS BANAMALI BEHERA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
211	WA/0002767/2023	STATE OF ODISHA VS SANTOSH KUMAR SAHOO	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
212	WA/0002768/2023	STATE OF ODISHA VS CHAKRADHAR MISHRA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
213	WA/0002769/2023	STATE OF ODISHA VS UMA KANTA GOUDA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
214	WP(C)/0036629/2023	SUJIT KUMAR BALABANTRAYA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
215	WP(C)/0036630/2023	GOBARDHAN NAIK VS GOVT OF ODISHA	BHABARANJAN KAR VS	// 0 //

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216	WP(C)/0036631/2023	MAMATA BAG VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
217	WP(C)/0036632/2023	BHAGABAN KHILAI VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
218	WP(C)/0036633/2023	RAGHUBIRA PANDEY VS STATE OF ODISHA	BHABARANJAN KAR VS	// 0 //
219	WP(C)/0036634/2023	SANTOSH KUMAR SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
220	WP(C)/0036635/2023	GUNANIDHI PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
221	WP(C)/0036636/2023	NILARAM PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
222	WP(C)/0036637/2023	PABITRA MOHAN PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
223	WP(C)/0036638/2023	KHETRABASI PANDA VS B M,STATE BANK OF INDIA, BIDYADHRPUR BRANCH, CUTTACK	BIBHUTI BHUSAN SWAIN VS	// 0 //
224	WP(C)/0036639/2023	KSHYAMASIL NAIK VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
225	WP(C)/0036640/2023	PYARIMOHAN PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
226	WP(C)/0036641/2023	BANSIDHAR NAIK VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
227	WP(C)/0036642/2023	BHIMSEN KAR	BHABARANJAN KAR	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0036643/2023	GOVT. OF ODISHA GOURANGA CHARAN PRADHAN	SANTOSH KUMAR SAMANTARAYA	//
		VS	VS	0
229	WP(C)/0036644/2023	STATE OF ODISHA LAXMAN SA	BHABARANJAN KAR	//
		VS	VS	0
230	WP(C)/0036645/2023	GOVT. OF ODISHA M/S BABA BAJRANGBALI INFRA, KALAHANDI	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
231	WP(C)/0036646/2023	GOVT. OF ODISHA HATTANATH SAHOO	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
232	WP(C)/0036647/2023	MUNION OF INDIA SUBRATA KUMAR BHOI	BINOD KUMAR HATI	//
		VS	VS	0
233	WP(C)/0036648/2023	STATE OF ODISHA TUSAR RANJAN SATAPATHY	PRATAP KUMAR BEHERA	//
		VS	VS	0
234	WP(C)/0036649/2023	STATE OF ODISHA SURESH CHANDRA SAHOO	PABITRA KUMAR BEHERA	//
		VS	VS	0
235	WP(C)/0036650/2023	STATE OF ODISHA DAMAYANTI DEBATA	RAMANATH ACHARYA	//
		VS	VS	0
236	WP(C)/0036651/2023	STATE OF ODISHA AKSHAYA KUMAR JENA	DURGESH NARAYAN RATH	//
		VS	VS	0
237	WP(C)/0036652/2023	STATE OF ODISHA BHASKAR BHOI	NIRANJAN PANDA	//
		VS	VS	0
238	WP(C)/0036653/2023	STATE OF ODISHA SABITRI SARANGI	SWAPNA KUMAR OJHA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0036654/2023	STATE OF ODISHA DR. SANGHAMITRA SANDHIBIGRAHA VS	DURGESH NARAYAN RATH VS	// // ()
240	WP(C)/0036655/2023	STATE OF ODISHA BIJAY KUMAR DALEI VS	ANIRUDHA DAS VS	// // ()
241	WP(C)/0036656/2023	STATE OF ODISHA RANAJIT KUMAR DEY VS	MANAS PATI VS	// // ()
242	WP(C)/0036657/2023	STATE OF ORISSA SNIGDHASHREE BHUYAN VS	SUKANTA KUMAR NAYAK VS	// // ()
243	WP(C)/0036658/2023	OSSC, BBSR RABINDRA KUMAR SAHOO VS	BIKASH KUMAR ROUTRAY VS	// // ()
244	WP(C)/0036659/2023	STATE OF ODISHA DUKHISHYAM SATPATHY VS	BIKASH KUMAR ROUTRAY VS	// // ()
245	WP(C)/0036660/2023	STATE OF ODISHA SURYA INSTITUTE OF MEDICAL SCIENCE AND RESEARCH CENTRE, KROONHAR VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
246	WP(C)/0036661/2023	STATE OF ODISHA BIJAYA KRUSHNA NAYAK VS	BIKASH KUMAR ROUTRAY VS	// // ()
247	WP(C)/0036662/2023	STATE OF ODISHA SITARAM AGRAWAL VS	PRABODHA CHANDRA NAYAK VS	// // ()
248	WP(C)/0036663/2023	STATE OF ODISHA SIDHHARTH SANDIPANI PATTNAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
249	WP(C)/0036664/2023	STATE OF ODISHA SURENDRA SETHI VS	PRASANTA KUMAR MISHRA VS	// // ()
		TRANSPORT COMMNR. CUM CHAIRMAN, STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK		//

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250	WP(C)/0036665/2023	SATYA SUNDAR MISHRA VS COLLECTOR, NUAPADA	KALPATARU MISHRA VS	// 0 //
251	WP(C)/0036666/2023	SITARAM AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
252	WP(C)/0036667/2023	SITARAM AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
253	WP(C)/0036668/2023	DHRUBA CHARAN MOHARANA VS STATE OF ODISHA	BIKASH KUMAR ROUSTRAY VS	// 0 //
254	WP(C)/0036669/2023	M/S. BIDYA AGENCY, BOLANGIR VS THE CHIEF COMMNR. OF CT AND GST, CUTTACK	CHITTARANAJAN DAS VS	// 0 //
255	WP(C)/0036670/2023	KALANDI CHARAN PADHAN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
256	WP(C)/0036671/2023	GOURAHARI SAMANTARA VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
257	WP(C)/0036672/2023	TARAK ADI VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
258	WP(C)/0036673/2023	ARUN KUMAR PANIGRAHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
259	WP(C)/0036674/2023	SATRUGHNA DAS VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
260	WP(C)/0036675/2023	RAMAKANTA MOHAPATRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
261	WP(C)/0036676/2023	KANDENA SANTOSH RAO	SAROJ KUMAR PADHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0036677/2023	B. BRUNDABAN PATRA	SURYAKANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0036678/2023	B. JANAKI PATRA	SURYAKANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0036679/2023	M/S. GAYATRI ASSOCIATES, CUTTACK	SUVENDU KUMAR RAY	//
		VS	VS	0
		COMMISSIONER, BMC		//
265	WP(C)/0036680/2023	JANMAJAYA NAYAK	ABHAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0036681/2023	B. BRUNDABAN PATRA	SURYAKANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0036682/2023	MADHUSMITA MISHRA	JAYANTA KUMAR BAL	//
		VS	VS	0
		CHAIRMAN, ODISHA STAFF SELECTION COMMISSION, BBSR		//
268	WP(C)/0036683/2023	AMULYA KUMAR MISHRA	PITAMBAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0036684/2023	SARAT GOUDA	ABHAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0036685/2023	JOGENDRA KUMAR MALLICK	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0036686/2023	ULLAS BHOI	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		SUB-REGISTRAR, JAGATSINGHPUR		//
272	WP(C)/0036687/2023	BISHNUPRIYA ROUL	PITAMBAR ACHARYA	//
		VS	VS	0



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	WP(C)/0036688/2023	STATE OF ODISHA DEBENDRA KAR VS	GYANA RANJAN SETHI VS	// // ()
274	WP(C)/0036689/2023	STATE OF ODISHA DEBASIS LENKA VS	PITAMBAR ACHARYA VS	// // ()
275	WP(C)/0036690/2023	STATE OF ODISHA D.HADI PATRO VS	ASHOK KUMAR DAS VS	// // ()
276	WP(C)/0036691/2023	STATE OF ODISHA JAYA KISHORE MISHRA VS	PAMI RATH VS	// // ()
277	WP(C)/0036692/2023	STATE OF ODISHA TRAILOKYANATH BISWAL VS	PITAMBAR ACHARYA VS	// // ()
278	WP(C)/0036693/2023	STATE OF ODISHA JYOTIRMAYEE SAHOO VS	GYANA RANJAN SETHI VS	// // ()
279	WP(C)/0036694/2023	STATE OF ODISHA B. TUMBANADHAM VS	ASHOK KUMAR DAS VS	// // ()
280	WP(C)/0036695/2023	STATE OF ODISHA PRALAYA RANJAN BHUYAN VS	PITAMBAR ACHARYA VS	// // ()
281	WP(C)/0036696/2023	STATE OF ODISHA BINA BEHERA VS	PRABHU PADARABINDA PARIDA VS	// // ()
282	WP(C)/0036697/2023	STATE OF ODISHA L. RABINDRA DAS VS	ASHOK KUMAR DAS VS	// // ()
283	WP(C)/0036698/2023	STATE OF ODISHA PRASANNA KUMAR SAHOO VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// // () //

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0036699/2023	BENUDHAR SETHY VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
285	WP(C)/0036700/2023	ANADI NATH BISOYI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
286	WP(C)/0036701/2023	RABICHANDRA DHARUA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
287	WP(C)/0036702/2023	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
288	WP(C)/0036703/2023	JATINDRA BEHERA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
289	WP(C)/0036704/2023	PULLIN KUMAR PARIJA VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
290	WP(C)/0036705/2023	YUGAJYOTI RATH VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
291	WP(C)/0036706/2023	RASANANDA PATEL VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
292	WP(C)/0036707/2023	RUKMINI BHANJA VS STATE OF ODISHA	JAGAMOHAN PATTANAIK VS	// 0 //
293	WP(C)/0036708/2023	MADHUSMITA ROUT VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
294	WP(C)/0036709/2023	SAMARENDRA KUMAR SUBUDHI VS UNION OF INDIA	SUDEEP KUMAR SARANGI VS	// 0 //
295	WP(C)/0036710/2023	M/S FRANKSON AUTOMATION COMPANY PVT. LTD. VS M/S BENGHA	MR. STABEN VS	// 0 //

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		VS	VS	0
		UNION OF INDIA		//
296	WP(C)/0036711/2023	KAILASH CHANDRA MOHANTY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0036712/2023	SANATAN MISHRA	SUBHA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0036713/2023	SRINIBAS DAS	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0036714/2023	SANGRAM PATTANAIK	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0036715/2023	RAGHU NATH NAYAK	KAMALA KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0036716/2023	PRASANTA KUMAR PATTNAIK	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0036717/2023	PURNA CHANDRA KANSA	KAMALA KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0036718/2023	SUDIPTA SAHU	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0036719/2023	KIRANAMALA PATTANAIK	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		SETTLEMENT OFFICER MAJOR SETTLEMENT JOBRA, CUTTACK		//
305	WP(C)/0036720/2023	DILLIP KUMAR MOHANTY	MANAS RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0036721/2023	PRAKASH CHANDRA TAUNK	SAIBRATA RATH	//
		VS	VS	0

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0036722/2023	STATE OF ODISHA KHIROD KUMAR PAL VS COLLECTOR AND DM, KANDHAMAL	LAXMAN PRADHAN VS	// // 0 //
308	WP(C)/0036723/2023	SARALA JETHI VS STATE OF ODISHA	SATYA SIVASUNDAR MOHANTY VS	// 0 //
309	WP(C)/0036724/2023	BHARAT CHANDRA PADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
310	WP(C)/0036725/2023	SAGAR KUMAR SAMANTRAY VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
311	WP(C)/0036726/2023	PRAVAKAR DIGAL VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
312	WP(C)/0036727/2023	BIRANJAN MAJHI VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
313	WP(C)/0036728/2023	GOPINATH PANIGRAHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
314	WP(C)/0036729/2023	SHREETAM NANDA VS KAJOL TRIPATHY	PRAVASHA PUJAREE PARIDA VS	// 0 //
315	WP(C)/0036730/2023	ALL ODISHA CARD BANK EMPLOYEES UNION, BBS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
316	WP(C)/0036731/2023	PRAMOD KUMAR KHAMARI VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
317	WP(C)/0036732/2023	SHANKAR SINGH VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //

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318	WP(C)/0036733/2023	GITANJALI BARIK VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
319	WP(C)/0036734/2023	SHANKAR SINGH VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
320	WP(C)/0036735/2023	BUDHUA SINGH VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
321	WP(C)/0036736/2023	GHASAN KHADIA VS ASST. SETTLEMENT OFFICER, SAMBALPUR	TUSAR KUMAR MISHRA VS	// 0 //
322	WP(C)/0036737/2023	BUDHUA SINGH VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
323	WP(C)/0036738/2023	DR. SAILENDRA NARAYAN BHANJA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
324	WP(C)/0036739/2023	DR. CHITTA RANJAN PARIDA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
325	WP(C)/0036740/2023	DR. BISWARANJAN JENA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
326	WP(C)/0036741/2023	AKSHAYA KUMAR SINGH VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
327	WP(C)/0036742/2023	SK. SAMSUL AREFIN VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
328	WP(C)/0036743/2023	DASARATHI BISWAL VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
329	WP(C)/0036744/2023	DR. SANJIB KUMAR MOHANTY	SOUGAT DASH	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0036745/2023	SORAN GRAM PANCHAYAT, KHURDA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0036746/2023	JYOTSNA BEHERA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0036747/2023	SITAKANTA NAYAK	RAJESH KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0036748/2023	RAMA KRUSHNA CHOUDHURY	SUSANTA KUMAR JETHY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0036749/2023	PRAVAKAR SAHOO	RAJESH KUMAR MAHAPATRA	//
		VS	VS	0
		THE STATE OF ODISHA		//
335	WP(C)/0036750/2023	INDRAJIT PATRO	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		ADDL. CHIEF SECY. WATER RESOURCES, DEPT. BBSR		//
336	WP(C)/0036751/2023	LAXMIPRIYA SAHU	SUBHADUTTA ROURTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0036752/2023	CHHABIRANI BARIK	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0036753/2023	PANCHANAN MOHARANA	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		ADDL. CHIEF SECY. WATER RESOURCES, DEPT. BBSR		//
339	WP(C)/0036754/2023	PRIYANKA RANI JENA	SUBHADUTTA ROURTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0036755/2023	BASANT SATAPATHI	RAJESH KUMAR MAHAPATRA	//
		VS	VS	0

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341	WP(C)/0036756/2023	THE STATE OF ODISHA SHAIKH RAHEMATULLA VS	NIHAR RANJAN MOHANTY VS	// // ()
342	WP(C)/0036757/2023	VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR DREAM HOME BUILDERS AND PROMOTERS PVT. LTD. VS	ABHIRAM PUJARI VS	// // ()
343	WP(C)/0036758/2023	DIPANKAR SARANGI KALANDI DASH VS	RAJESH KUMAR MAHAPATRA VS	// // ()
344	WP(C)/0036759/2023	THE STATE OF ODISHA RAMBHAMANI SETHI VS	NARESH CHANDRA JENA VS	// // ()
345	WP(C)/0036760/2023	STATE OF ODISHA MANAS MISHRA VS	GOPINATH SETHI VS	// // ()
346	WP(C)/0036761/2023	STATE OF ODISHA SRIKANTA NAYAK VS	RAJESH KUMAR MAHAPATRA VS	// // ()
347	WP(C)/0036762/2023	THE STATE OF ODISHA SANTOSH KUMAR NAYAK VS	NIRANJAN LENKA VS	// // ()
348	WP(C)/0036763/2023	DISTRICT AND SESSIONS JUDGE, MAYURBHANJ SSB. INSTITUTE OF SCIENCE AND TECHNOLOGY, BBSR VS	ANURAG KUMAR JENA VS	// // ()
349	WP(C)/0036764/2023	UNION OF INDIA SITA DEVI VS	AVIJIT PATNAIK VS	// // ()
350	WP(C)/0036765/2023	UNION OF INDIA PRADEEP KUMAR SINGHA VS	SWETLANA DAS VS	// // ()
351	WP(C)/0036766/2023	STATE OF ODISHA RATNAKAR SUNDARAY VS	SANJAY KUMAR SAMANTARAY VS	// // ()
		STATE OF ODISHA		//

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352	WP(C)0036767/2023	PRAMOD KUMAR KHATUA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
353	WP(C)0036768/2023	ARUN KUMAR MANDAL VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
354	WP(C)0036769/2023	ANURAG BEHERA VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //
355	WP(C)0036770/2023	DHARMANANDA BHARATI VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
356	WP(C)0036771/2023	TAPAN KUMAR MOHANTY VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
357	WP(C)0036772/2023	MAMATA MAHANTY VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
358	WP(C)0036773/2023	MINATI DHAL VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
359	WP(C)0036774/2023	CHINMAY BINAYAK DHIR VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
360	WP(C)0036775/2023	DHANESWAR ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
361	WP(C)0036776/2023	PANKAJ CHANDRA PUJHARI VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
362	WP(C)0036777/2023	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
363	WP(C)0036778/2023	MEDHANANDA ROUSTRAY	KEDAR CHANDRA SARANGI	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0036779/2023	CHHANDA KUMARI BADU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0036780/2023	AMRUTA KUMARI MOHAPATRA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0036781/2023	SWAPNA MANJARI DASH	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0036782/2023	KESHABA BARIK	BALARAM BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0036783/2023	SHREE SHREE RATNABATA MAHAPURUSA BIJE, JAGANNATH PANKAR DAS	GANESH PANKAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0036784/2023	CHAKRADHAR DAS	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0036785/2023	DEEPAK KUMAR MOHAPATRA	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0036786/2023	PRAMOD KUMAR MISHRA	BALARAM BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0036787/2023	PRADIP KUMAR SENAPATI	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0036788/2023	SACHIDANANDA MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0036789/2023	MINAKETAN DAS	UPENDRA KUMAR SAMAL	//
		VS	VS	0

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375	WP(C)/0036790/2023	STATE OF ODISHA HAREKRUSHNA BARIK VS	DEBENDRA KUMAR SAHOO VS	// // ()
376	WP(C)/0036791/2023	STATE OF ODISHA HIMANSU MOHAN SWAIN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
377	WP(C)/0036792/2023	STATE OF ODISHA PRAHALLAD KUMAR DEB VS	BANSHIDHAR SATAPATHY VS	// // ()
378	WP(C)/0036793/2023	STATE OF ODISHA BIJOY KUMAR NAYAK VS	UPENDRA KUMAR SAMAL VS	// // ()
379	WP(C)/0036794/2023	STATE OF ODISHA ARCELOR MITTAL NIPPON STEEL LTD. JAGAT SINGH VS	HIMANU PATNAIK VS	// // ()
380	WP(C)/0036795/2023	STATE OF ODISHA SUKADEVA NAYAK VS	JYOTI RANJAN KHUNTIA VS	// // ()
381	WP(C)/0036796/2023	STATE OF ODISHA ABHAYA KUMAR PANDA VS	UPENDRA KUMAR SAMAL VS	// // ()
382	WP(C)/0036797/2023	STATE OF ODISHA SATYABRATA NAYAK VS	UPENDRA KUMAR SAMAL VS	// // ()
383	WP(C)/0036798/2023	STATE OF ODISHA M/S NEELACHAL ISPAT NIGAM LTD., JAJPUR VS	ADITYA MISHRA VS	// // ()
384	WP(C)/0036799/2023	THE APPELLATE AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT., 1972 AND JOINT LABOUR COMMNR., BBSR SISIR KUMAR DHAL VS	UPENDRA KUMAR SAMAL VS	// // ()
385	WP(C)/0036800/2023	STATE OF ODISHA GAUTAM BRAHMADEO VS	BIJAY KUMAR ROUT VS	// // ()
		STATE OF ODISHA		//

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386	WP(C)/0036801/2023	SAMEERA RANJAN PATRO VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
387	WP(C)/0036802/2023	BHAIRABA CHANDRA SATPATHY VS STATE OF ODISHA	A.C.BEHERA VS	// 0 //
388	WP(C)/0036803/2023	ITISHREE MOHANTY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
389	WP(C)/0036804/2023	PRAFULLA KUMAR PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
390	WP(C)/0036805/2023	PRAFULLA CHANDRA SWAIN VS REGIONAL PROVIDENT FUND COMMNR., BHAVISHANIDHI BHAWAN, BBSR	BIJAYA KUMAR PARIDA -2 VS	// 0 //
391	WP(C)/0036806/2023	SHARMISTHA ROUTH VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
392	WP(C)/0036807/2023	M/S. VEEKAY INFRASTRUCTURES VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
393	WP(C)/0036808/2023	SHASHWAT KUMAR PARIDA VS RUNALISA BARIK	PRAVASHA PUJAREE PARIDA VS	// 0 //
394	WP(C)/0036809/2023	NAUSAR MAHAMMAD VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
395	WP(C)/0036810/2023	BHAIKRUPA RESOURCES PVT. LTD., KALAHANDI VS GOVT. OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
396	WP(C)/0036811/2023	PURNACHANDRA SAHOO VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
397	WP(C)/0036812/2023	BIJAY MUNDA	JAJATI KESHARI KHUNTIA	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0036813/2023	PITABAS NAYAK	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0036814/2023	GANESWAR DAS	SAROJANANDA MISHRA	//
		VS	VS	0
		THE REGISTRAR OF CO OPERATIVE SOCIETIES, ODISHA, BBSR		//
400	WP(C)/0036815/2023	PRASANNA KUMAR MOHAPATRA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0036816/2023	CHANCHALA BEHERA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0036817/2023	BHARATI COLLEGE OF NURSING, MAYURBHANJ	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0036818/2023	ARATI SCHOOL OF NURSING, BARBIL	DEBA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0036819/2023	ANIL KUMAR DAS	SUMAN MODI	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0036820/2023	ARATI SCHOOL OF NURSING, BARBIL	DEBA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0036821/2023	RADHESHYAM AGRAWAL	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0036822/2023	SANTOSH KUMAR PRADHAN	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0036823/2023	MANAS DAS	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0

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409	WP(C)/0036824/2023	CHAIRMAN, INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA, HYDERABAD/ SIDHARTHA SHANKAR DASH VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //
410	WP(C)/0036825/2023	AES (INDIA) PVT. LTD., NEW DELHI VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
411	WP(C)/0036826/2023	JOGESH KUMAR PADHAN VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
412	WP(C)/0036827/2023	ARUNA KUMAR PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
413	WP(C)/0036828/2023	PREMA RANJAN SWAIN VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// 0 //
414	WP(C)/0036829/2023	SULOCHANA MAMUDI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
415	WP(C)/0036830/2023	PANCHANAN MISHRA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
416	WP(C)/0036831/2023	SUJATA MOHARANA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
417	WP(C)/0036832/2023	BASANTI BARIK VS STATE OF ODISHA	RAMAKANTA DAS VS	// 0 //
418	WP(C)/0036833/2023	PRIYABRATA MOHANTY VS THE CHIEF MANAGER, SBI, GANJAM	DAYANIDHI MISHRA VS	// 0 //
419	WP(C)/0036834/2023	EKADASI SAHU VS STATE OF ODISHA	RAJESH DAS MOHAPATRA VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :08/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	WP(C)/0036835/2023	ABRI KUMAR BAGHEL VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// () //
421	WP(C)/0036836/2023	LOKANATH NAYAK VS STATE OF ODISHA	RAKESH BEHERA VS	// () //
422	WP(C)/0036837/2023	PRAFULLA KUMAR MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// () //
423	WP(C)/0036838/2023	M/S. MARS INFRA PROJECTS PVT. LTD., KHURDA VS ODISHA REAL ESTATE, BBSR	RUPESH KUMAR KANUNGO VS	// () //
424	WP(C)/0036839/2023	NIRUPAMA NAIK VS STATE OF ODISHA	AMITABH PRADHAN VS	// () //
425	ABLAPL/0013034/2023	DUSMANTA KUMAR SAHOO VS STATE OF ODISHA	DEBASHIS NANDA VS	CHANDAKA P.S. /340 /2023 () //
426	ABLAPL/0013035/2023	MOHAN VASANT BHAGAT VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	GOLANTHARA (BERHAMPUR) /106 /2023 () //
427	ABLAPL/0013036/2023	SAMSHAD ALAM VS ASST. DIRECTOR, E.D.	SUDIPTO PANDA VS	//0 () //
428	ABLAPL/0013037/2023	MOHAN VASANT BHAGAT VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BERHAMPUR SADAR /610 /2022 () //
429	ABLAPL/0013038/2023	MOHAN VASANT BHAGAT VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BERHAMPUR SADAR /162 /2023 () //
430	ABLAPL/0013039/2023	SUBHASIS PANDA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	MAHILA P.S.(BBSR) /166 /2023 () //
431	ABLAPL/0013040/2023	MOHAN VASANT BHAGAT	BIDYALOK MOHAPATRA	BERHAMPUR SADAR /611 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0013041/2023	SANDEEP PATTANAYAK	AMAR BALLAV NANDA	MAHILA P.S.(BBSR) /34 /2022
		VS	VS	S.D.J.M.,BHUBANESWAR(Khordha )
		STATE OF ODISHA		CT/0001706/2022
433	ABLAPL/0013042/2023	MOHAN VASANT BHAGAT	BIDYALOK MOHAPATRA	GOLANTHARA (BERHAMPUR) /393 /2023
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0013043/2023	RAKESH KUMAR SAHOO	BIDYALOK MOHAPATRA	GOPALPRASAD /30 /2023
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0013044/2023	MOHAN VASANT BHAGAT	BIDYALOK MOHAPATRA	BERHAMPUR SADAR /44 /2023
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0013045/2023	KRUPASINDHU DASH	SATYAJIT MOHAPATRA	SABARANG /236 /2023
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0013046/2023	SIBAJI KUMAR ROUT @ SIBA	NIKUNJA KUMAR ROUT	DHENKANAL SADAR /53 /2009
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0013047/2023	ABHISHEK PANDA	SUBRAT KUMAR DAS	DHANUPALI /367 /2023
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0013048/2023	RAMA PANGI	PRANAB KUMAR DAS	CHITRAKONDA /203 /2023
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0013049/2023	MARIYAM KHATUN @ DULARI	GAGAN BIHARI SINGH	NEMALO /167 /2023
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0013050/2023	JASASWINI PATNAIK @ PATTANAYAK	S.S.RAY (2)	ASKA /677 /2023
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0013051/2023	MAMATA JENA	PRATAP KUMAR BEHERA	PATTAMUNDAI /523 /2023
		VS	VS	()

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**FILING REPORT AS ON :08/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0013052/2023	STATE OF ODISHA SURESH KUMAR SINGH VS	AJIT KUMAR RAUT VS	// AIRPORT P.S. /118 /2023 ()
444	ABLAPL/0013053/2023	STATE OF ODISHA SATHY GOVINDASWAMY VS	SUMIT SEKHAR PATTANAIAK VS	// EOW,BHUBANESWAR /19 /2023 ()
445	ABLAPL/0013054/2023	STATE OF ODISHA(O.P.I.D) RAHUL @ SRITAM DEBNATH VS	SANJAYA KUMAR PATRI VS	// MARINE PS AT JAMBO /145 /2023 ()
446	ABLAPL/0013055/2023	STATE OF ODISHA MD. FAJALLUDDIN @ MD. FAJLUDDIN VS	DHIRENDRA KUMAR MOHAPATRA VS	// KUTRA /162 /2023 ()
447	ABLAPL/0013056/2023	STATE OF ODISHA CHAKRADHARA BEHERA VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /744 /2023 ()
448	ABLAPL/0013057/2023	STATE OF ODISHA ASHOK KHAMARI VS	SATYABRATA PANDA VS	// KANTAMAL /96 /2019 J.M.F.C.,KANTAMAL(Baudh ) CT/0000151/2019
449	ABLAPL/0013058/2023	STATE OF ODISHA RANAJEET KUMAR MAJHI VS	PRADEEP KUMAR DAS VS	KEONJHAR SADAR /144 /2020 ()
450	ABLAPL/0013059/2023	STATE OF ODISHA SK RAHUL @ MIR NIJAMUDDIN VS	DEEPAK KU SAHOO VS	// KENDRAPARA /259 /2023 ()
451	ABLAPL/0013060/2023	STATE OF ODISHA PRAKASH BAG VS	SATYABRATA PANDA VS	// GAISILET /49 /2023 ()
452	ABLAPL/0013061/2023	STATE OF ODISHA PRAKASH NATH VS	MAHES DAS VS	// PATTAMUNDAI RURAL PS /507 /2023 ()
453	ABLAPL/0013062/2023	STATE OF ODISHA HAREKRUSHNA JALLY VS	SAKTI PRASAD DAS VS	// NACHUNI /248 /2023 ()
		STATE OF ODISHA		//



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**FILING REPORT AS ON :08/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0013063/2023	RISIBA @ RUSHABA KHAMARI VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /96 /2019 () //
455	ABLAPL/0013064/2023	BASANTA KUMAR MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NEMALO /174 /2023 () //
456	ABLAPL/0013065/2023	BAYA @ BHAGABAN DAS VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SABARANG /155 /2022 () //
457	ABLAPL/0013066/2023	HALADHAR PUTEI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANGOMUNDA /181 /2023 () //
458	ABLAPL/0013067/2023	HALADHAR PUTEI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANGOMUNDA /182 /2023 () //
459	ABLAPL/0013068/2023	SUJIT SAMANTARAY @ SUJIT KUMAR SAMANTARAY VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	DELANGA /306 /2023 () //
460	ABLAPL/0013069/2023	GELHIMANI PRADHAN VS STATE OF ODISHA	SAROJ BARIK VS	SINGLA /191 /2023 () //
461	ABLAPL/0013070/2023	BIKRAM SAMAL @ BIKRAM KESHARI SAMAL VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	CHANDRASEKHARPUR /221 /2013 () //
462	ABLAPL/0013071/2023	MOJAHID SAHA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BHADRAK RURAL /485 /2023 () //
463	ABLAPL/0013072/2023	SHIKHARANI MISHRA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	DHAULI PS /200 /2023 () //
464	ABLAPL/0013073/2023	PRAHALAD HANTAL VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /203 /2023 () //
465	ABLAPL/0013074/2023	VIJAYA RANJAN DAS	AKSHAYA KUMAR SAHOO	KHARIAR /82 /2023

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**FILING REPORT AS ON :08/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0013075/2023	KHIROD CHANDRA SINGSOY	DEBARAJ MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0013076/2023	MAMATA PATRA	ROHIT RANJAN RAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0013077/2023	SHRAWAN KUMAR SINGH	DEBARAJ MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0013078/2023	RAVI KUMAR	DEBARAJ MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0013079/2023	SK. RAJA BABU	JAGANNATH KAMILA	BASTA /275 /2023
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0013080/2023	SANDEEP KUMAR WASHINGTON	DEBARAJ MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0013081/2023	BIKASH BEHERA	ALOK KUMAR KAR	DHAULI PS /189 /2023
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0013082/2023	BHAGIRATHI PRADHAN	DEBARAJ MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0013083/2023	SIBA PRASAD BISWAL	BIDYADHAR PANDA	DHANUPALI /367 /2023
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0013084/2023	ANJANA CHAULIA	AJIT KUMAR SAHOO	BHANDARIPOKHARI /347 /2023
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0013085/2023	MUNNU LAL SIDAR	DEBARAJ MOHANTY	/ /0
		VS	VS	()

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
477	ABLAPL/0013086/2023	STATE OF ODISHA DEEPAK VS	SATYAPADA SHARMA VS	// SECTOR-3 /98 /2023 ()
478	ABLAPL/0013087/2023	STATE OF ODISHA RAJESH KUMAR JAIN VS	DEBARAJ MOHANTY VS	// / /0 ()
479	ABLAPL/0013088/2023	STATE OF ODISHA RAVINDRA KUMAR VS	DEBARAJ MOHANTY VS	// / /0 ()
480	ABLAPL/0013089/2023	STATE OF ODISHA RAJKISHORE PANDA VS	PRASANTA KUMAR SAHOO VS	// FATEGARH /174 /2023 ()
481	ABLAPL/0013090/2023	STATE OF ODISHA SANJAYA KUMAR JHA VS	DEBARAJ MOHANTY VS	// / /0 ()
482	ABLAPL/0013091/2023	STATE OF ODISHA BISHWA BIJAYA SINGH VS	DEBA KUMAR RATH VS	// KHANDAGIRI P.S. /323 /2023 ()
483	ABLAPL/0013092/2023	STATE OF ODISHA PARTHO DEOGHARIA VS	DEBARAJ MOHANTY VS	// / /0 ()
484	ABLAPL/0013093/2023	STATE OF ODISHA MITRABHANU BADHAI VS	DEBARAJ MOHANTY VS	// / /0 ()
485	ABLAPL/0013094/2023	STATE OF ODISHA FULO CHAUHAN VS	DEBARAJ MOHANTY VS	// / /0 ()
486	ABLAPL/0013095/2023	STATE OF ODISHA SUDHIRA KUMBHAR VS	PADMANAV BHUTIA VS	// SONEPUR /223 /2023 ()
487	ABLAPL/0013096/2023	STATE OF ODISHA SATYABHUSAN BARIK VS STATE OF ODISHA	DEBARAJ MOHANTY VS	// / /0 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :08/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
488	ABLAPL/0013097/2023	PRAMOD SWARNAKAR VS STATE OF ODISHA	DEBARAJ MOHANTY VS	//0 () //
489	ABLAPL/0013098/2023	JAGANNATH KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	BOUDH /142 /2015 () //
490	ABLAPL/0013099/2023	RAMAKANT SAHU VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	MAHANGA /313 /2023 () //
491	ABLAPL/0013100/2023	ROHIT GOCHHAYAT VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	NIALI /367 /2023 () //
492	ABLAPL/0013101/2023	LITU @ ARABINDA MAINTRI @ MAINTI VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	DHAULI PS /88 /2018 () //
493	ABLAPL/0013102/2023	SRINIBAS ROUT VS STATE OF ODISHA	PRATIMA NAYAK VS	//0 () //
494	ABLAPL/0013103/2023	LIPAN BEHERA VS STATE OF ODISHA	PRATIMA NAYAK VS	//0 () //
495	ABLAPL/0013104/2023	SAROJ KUMAR JENA VS STATE OF ODISHA	BIMAL KESARI DAS VS	BANDAR MARINE /42 /2023 () //
496	ABLAPL/0013105/2023	GOUTAM KUMAR MUKHI VS STATE OF ODISHA	SK. ZAFARULLA VS	OUPADA /106 /2023 () //
497	ABLAPL/0013106/2023	SAHIN KHAN @ SAMIN KHAN VS STATE OF ODISHA	GOPAL PRASAD LAL VS	BURLA /48 /2021 () //
498	ABLAPL/0013107/2023	KAILASH JENA VS STATE OF ODISHA	BIJAY KUMAR NAYAK VS	BHANDARIPOKHARI /20 /2022 () //
499	ABLAPL/0013108/2023	CHITRASEN MOHAPATRA @ DON	AMLAN SHAKTI PAUL	AIR FIELD P.S. /64 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0013109/2023	STATE OF ODISHA DURGA PRASAD BANARJEE @ MAHAPATRA	MRITUNJAY BANERJEE	// CHANDANPUR /248 /2023
		VS	VS	()
501	ABLAPL/0013110/2023	STATE OF ODISHA RAHUL SAHOO	GYANA RANJAN DHAL	// BADAGODA P.S. /582 /2023
		VS	VS	()
502	ABLAPL/0013111/2023	STATE OF ODISHA SATRUGHNA BEHERA	SMRUTI RANJAN ROUT	// ANGUL TOWN /528 /2023
		VS	VS	()
503	ABLAPL/0013112/2023	STATE OF ODISHA KAILASH NATH MANDHATA	SURYAKANTA JENA	// NIRAKARPUR /270 /2023
		VS	VS	()
504	ABLAPL/0013113/2023	STATE OF ODISHA PAPUN KUMAR NAYAK @ PUPUN NAYAK	SIDDHARTH GOUTAM DAS	// NIMAKHANDI /316 /2023
		VS	VS	()
505	ABLAPL/0013114/2023	STATE OF ODISHA AJAYA SAHU	AMIT KUMAR NATH	// ANGUL TOWN /586 /2023
		VS	VS	()
506	ABLAPL/0013115/2023	STATE OF ODISHA SURESH NAYAK @ DAKA	PARTHA SARATHI DAS	// KHURDA SADAR /307 /2023
		VS	VS	()
507	ABLAPL/0013116/2023	STATE OF ODISHA SANTILATA SAHOO	SUNIL KUMAR PANDA	// DHENKANAL SADAR /458 /2023
		VS	VS	()
508	ABLAPL/0013117/2023	STATE OF ODISHA RANJAN SAMAL	SUKANTA KUMAR NAYAK	// CHOUDWAR /505 /2023
		VS	VS	()
509	ABLAPL/0013118/2023	STATE OF ODISHA PRAFULLA MALLICK @ MALLIK	DEEPAK GOCHHAYAT	// DERABIS /238 /2023
		VS	VS	()
510	ABLAPL/0013119/2023	STATE OF ODISHA DEEPAK JATI	DEBASNAN DAS	// BHADRAK RURAL /510 /2022
		VS	VS	()

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
511	ABLAPL/0013120/2023	STATE OF ODISHA USHARANI BARIK VS	AMLAN SHAKTI PAUL VS	// CAPITAL P.S. /602 /2023 ()
512	ABLAPL/0013121/2023	STATE OF ODISHA AMIYA KUMAR MOHAPATRA VS	MANOJ KUMAR PANDA VS	// / /0 ()
513	ABLAPL/0013122/2023	STATE OF ODISHA LULU @ NIHAR RANJAN MOHANTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// KHANTAPADA /245 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :08/11/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	91/2023 TRPCRL/11/2023	AJAY KUMAR SAHU-MP	
2	95/2023 CRLMA/440/2023	BISWAJIT @ BISWAJEET PADHI-MP	NALINI KANTA DASH
3	160/2023 JCRLA/1/2020	ASHOK NAYAK @ BANKU-MP	MR.SATYA NARAYAN MISHRA
4	161/2023 JCRLA/1/2020	ASHOK NAYAK @ BANKU-MP	MR.SATYA NARAYAN MISHRA
5	217/2023 WPC(OAC)/3191/2007	RAMA CHANDRA GOUDA-MP	
6	324/2023 CRLMP/2201/2023	BIBASWAN SAHOO-MP	GOPINATH MISHRA
7	325/2023 CRLMP/1481/2023	DAMODAR SRAMBUTIKA-MP	
8	326/2023 CRLMP/2203/2023	LIPI @ LIZA SAHOO-MP	PRAVASHA PUJAREE PARIDA
9	327/2023 CRLMP/478/2021	SARASWATI BEHERA-MP	
10	328/2023 CRLMP/2205/2023	BISWARANJAN MOHANTY-MP	MILAN KANUNGO
11	329/2023 CRLMP/2599/2022	M/S ICIC LOMBARD GENERAL INSURANCE CO.LTD.-MP	
12	330/2023 CRLMP/1413/2023	CHAKRADHAR PINGUA-MP	
13	352/2023 CMAPL/764/2023	LALITA BEBARTA-MP	ADV
14	353/2023 CMAPL/766/2023	PREMRAJ BESAN-MP	ADV
15	390/2023 TRP(C)/377/2023	RASHMITA PRADHAN @ SAHU-MP	BHUBANESWAR DASH
16	391/2023 TRP(C)/379/2023	SASMITA GOUDA-MP	TAPAN KUMAR KAMILA
17	392/2023 TRP(C)/380/2023	GANGADHAR BEHERA-MP	PRAVASHA PUJAREE PARIDA
18	393/2023 TRP(C)/381/2023	SUSHREE BINITA BISWAL-MP	SUBHRA NARAYAN GAYA
19	399/2023 MATA/389/2023	PRANATI PALEI-MP	AMITAV TRIPATHY
20	400/2023 MATA/92/2022	DR. PRIYADARSHEE PRAHARAJ-MP	
21	401/2023 MATA/390/2023	APARNA MISHRA-MP	BIJAYA KUMAR PARIDA 2
22	454/2023 RVWPET/433/2023	RABINDRA NAYAK-MP	PRADEEP KUMAR DAS
23	472/2023 RPFAM/383/2023	ARANYA KUMAR SAHOO-MP	MANOJ KUMAR MOHANTY
24	819/2023 CRLREV/605/2023	SAMIR @ DEBAJIT @ DEBI PRASAD SARANGI-MP	SOUGAT DASH
25	820/2023 CRLREV/605/2023	SAMIR @ DEBAJIT @ DEBI PRASAD SARANGI-MP	SOUGAT DASH
26	821/2023	SAMIR @ DEBAJIT @ DEBI PRASAD SARANGI-MP	SOUGAT DASH

27	CRLREV/605/2023 822/2023	MRUTYUNJAY DEO-MP	
28	CRLREV/507/2019 905/2023	SMITANJALI SWAIN-MP	SAGARIKA SAHOO
29	FAO/395/2023 906/2023	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.	INDRANIMBALA PATI
30	FAO/500/2023 1316/2023	SANJIV KU.MOHAPATRA-MP	M/S.BRAJA M.PATNAIK
31	RSA/202/2004 1317/2023	KHAGESWAR GAYA @ GOYA-MP	PANCHANAN PANIGRAHI
32	RSA/473/2023 1318/2023	MAHENDRA DAS @ MAHENDRA PRASAD DAS-MP	PARTHASARATHEE PATTANAYAK
33	RSA/318/2022 1319/2023	MAHENDRA DAS @ MAHENDRA PRASAD DAS-MP	PARTHASARATHEE PATTANAYAK
34	RSA/318/2022 1320/2023	MAHENDRA DAS @ MAHENDRA PRASAD DAS-MP	PARTHASARATHEE PATTANAYAK
35	RSA/318/2022 1341/2023	P.RAKESH @ HAPPY-MP	SOUMYA MISHRA
36	CMP/1396/2023 1342/2023	ABHIMANYU JENA-MP	SANTOSH KUMAR DWIVEDY
37	CMP/1372/2023 1343/2023	MD.MAZHAR ALAM-MP	DINESH KUMAR MOHANTY
38	CMP/705/2019 1344/2023	MD.MAZHAR ALAM-MP	
39	CMP/705/2019 1345/2023	MD.MAZHAR ALAM-MP	
40	CMP/705/2019 1346/2023	NIRANJAN AMANT-MP	
41	CMP/1097/2023 1347/2023	NARAHARI SEN-MP	KRUPASINDHU SAOO
42	CMP/1400/2023 1348/2023	SUKANTA KUMAR BISWAL-MP	DARPAHARI DHAL
43	CMP/1401/2023 1349/2023	MERMAN SAHAJI-MP	AMIT PRASAD BOSE
44	CMP/124/2023 1350/2023	SUSANTA KUMAR SETHY-MP	BIBEKANANDA BHUYAN
45	CMP/1402/2023 1351/2023	KHURSIDA BIBI-MP	DAYANANDA MOHAPATRA
46	CMP/1403/2023 1485/2023	KANHU CHARAN PRADHAN-MP	RAJIV KUMAR MAHANTA
47	BLAPL/11943/2023 1486/2023	JANESH DIGAL-MP	
48	BLAPL/1241/2023 1487/2023	KANHU CHARAN PRADHAN-MP	RAJIV KUMAR MAHANTA
49	BLAPL/11943/2023 1488/2023	SWADHIN MOHAPATRA-MP	BISWAJIT KANUNGO
50	BLAPL/12164/2023 1489/2023	AMIT PRADHAN-MP	BINI MISHRA
51	BLAPL/11246/2023 1490/2023	SK. TAMIR-MP	
52	BLAPL/8428/2022 1491/2023	GOPAL CHANDRA BEHERA-MP	SUSANTA KUMAR BARAL
53	BLAPL/12816/2023 1492/2023	BANA @ BIKASH MISHRA-MP	
54	BLAPL/9916/2023 1493/2023	INDRAMANI SETHA @ INDRAMANI SETHI-MP	SMRUTI RANJAN MOHAPATRA, M/S.ABHAS MOHANTY
55	BLAPL/2344/2023 1494/2023	ANKIT SINGH-MP	
56	BLAPL/8398/2022 1495/2023	SANDEEP KUMAR BAI-MP	BIKASH KUMAR KUND
57	BLAPL/10755/2023 1496/2023	MIR MENHAJ QUADRI-MP	UNMESH CHANDRA JENA
	BLAPL/2519/2023		



58	1933/2023 MACA/1084/2023	TUNA SAHU-MP	BISHNU BRATA SINGH
59	1934/2023 MACA/925/2023	M/S. NATIONAL INSURANCE CO.LTD.-MP	MAHITOSH SINHA
60	1935/2023 MACA/1071/2023	BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD.	MAHITOSH SINHA
61	1936/2023 MACA/1070/2023	BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD.	MAHITOSH SINHA
62	1937/2023 MACA/1085/2023	BRANCH MANAGER, NEW INDIA ASSURANCE CO.LTD., SMC	MAHITOSH SINHA
63	1938/2023 MACA/834/2023	PRIYANKA BHUYAN-MP	B.B.SINGH
64	1939/2023 MACA/1086/2023	SR. D.M., NATIONAL INSURANCE CO.LTD., BBSR-MP	MAHITOSH SINHA
65	1940/2023 MACA/1099/2016	DAYANIDHI PANKA-MP	
66	1941/2023 MACA/1089/2023	ORIENTAL INSURANCE CO. LTD., SAMBALPUR-MP	SOMNATH ROY
67	1942/2023 MACA/881/2023	NATIONAL INSURANCE CO. LTD.-MP	SABITA RANJAN PATTNAIK
68	2326/2023 ABLAPL/12276/2023	KUNA JENA @ AJIT KUMAR JENA-MP	
69	2327/2023 ABLAPL/12198/2023	SANTOSHI PRADHAN-MP	
70	2328/2023 ABLAPL/7917/2023	RAJKISHORE BARIK @ LITU-MP	
71	2329/2023 ABLAPL/8952/2023	BISMAYA KUMAR NANDA @ BISMAYA NANDA-MP	
72	2330/2023 ABLAPL/10350/2023	TUSAR KANTA SWAIN-MP	
73	2331/2023 ABLAPL/12555/2023	SANTOSH KUMAR JENA-MP	
74	2332/2023 ABLAPL/12559/2023	SILPA SEPHALIKA JENA-MP	
75	2333/2023 ABLAPL/12560/2023	SANTWANA JENA-MP	
76	2334/2023 ABLAPL/8235/2023	PRADYUMNA KUMAR MOHANTY-MP	JYOTIRMAYA SAHOO
77	2335/2023 ABLAPL/12336/2023	RAGHABA SIYA-MP	
78	2336/2023 ABLAPL/11976/2023	LOKANATH MALLICK-MP	
79	2337/2023 ABLAPL/10579/2023	RAJKISHOR PATRA-MP	
80	2338/2023 ABLAPL/14705/2017	RUPDHAR GOUDA-MP	
81	2339/2023 ABLAPL/5338/2023	PRAMOD ROUT @ BUDHIA ROUT-MP	
82	2340/2023 ABLAPL/12017/2023	DURMAN GAHIR-MP	
83	2341/2023 ABLAPL/5433/2023	PRATAP PRADHAN-MP	
84	2342/2023 ABLAPL/11003/2023	LANDA SAMAL @ LANDA BHOI-MP	
85	2343/2023 ABLAPL/10380/2023	TUNA NAIK-MP	
86	2344/2023 ABLAPL/11461/2023	KANCHAN BEHERA-MP	BINAYA BHUSAN ROURAY
87	2345/2023 ABLAPL/10447/2021	KAILASH PARIDA @ PRADHAN-MP	
88	2346/2023 ABLAPL/14294/2020	MAMZAN KHAN @ SANO-MP	
89	2347/2023	JIBAN ROUT-MP	

90	ABLAPL/10818/2023 2348/2023	MATTA SUDHAKAR RAO @ MATA SUDHA-MP	
91	ABLAPL/11285/2023 2349/2023	BAIDHAR MALLIK-MP	
92	ABLAPL/4928/2023 2708/2023 CRLA/527/2017	KAMESWAR NAHAK@NAYAK-MP	M/S. BASUDEV PUJARI,B.K.NAYAK,S.K. PRADHAN,MI
93	2709/2023 CRLA/1224/2023	JAYA GOUD-MP	JNYANANANDA PANDA
94	2710/2023 CRLA/1224/2023	JAYA GOUD-MP	JNYANANANDA PANDA
95	2711/2023 CRLA/1039/2022	RAJKISHORE SWAIN-MP	SURYAKANTA DWIBEDI
96	2712/2023 CRLA/1225/2023	RAJENDRA GOUD-MP	JNYANANANDA PANDA
97	2713/2023 CRLA/1225/2023	RAJENDRA GOUD-MP	JNYANANANDA PANDA
98	2714/2023 CRLA/590/2021	SRIKANTA KUMAR MISHRA-MP	CHITTA RANJAN SAHU
99	2715/2023 CRLA/283/2012	KARTIK PARIMANIK-MP	M/S. P.R.CHHATOI
100	2716/2023 CRLA/163/2022	SUNDAR RUP@ROOP-MP	BRUNDABAN ROUT
101	2717/2023 CRLA/1148/2023	DEEPAK PAL @DIPU-MP	RABINDRANATH BARIK
102	3366/2023 CRLMC/4971/2023	KABI CHANDRA SETHY-MP	GHANASHYAM NAMTOAR
103	3367/2023 CRLMC/4973/2023	MADHAB CHANDRA PRADHAN-MP	SAROJ KUMAR DASH
104	3368/2023 CRLMC/4974/2023	HEMANTA KUMAR NAYAK-MP	SUDEEP KUMAR SARANGI
105	3369/2023 CRLMC/4771/2023	MD.SAHIL@MD.SAHIL KHAN-MP	
106	3370/2023 CRLMC/4978/2023	CHIEF MANAGER, NEW INDIA ASSURANCE CO. LTD, MUMBAI	PRASANTA KUMAR MAHALI
107	3371/2023 CRLMC/4981/2023	ALOK PATTNAYAK-MP	PRAVASHA PUJAREE PARIDA
108	3372/2023 CRLMC/4983/2023	MANISH KUMAR GUPTA-MP	RAMESH AGARWAL
109	3373/2023 CRLMC/4984/2023	YAJNADATTA SAHOO @ JANGYA SAHOO-MP	LINGARAJ SARANGI
110	3374/2023 CRLMC/4986/2023	ANIL @ BADAL JENA-MP	PRAVASH CHANDRA JENA
111	3375/2023 CRLMC/4987/2023	PURNA CHANDRA MISHRA-MP	BIJAYA KUMAR PARIDA
112	3376/2023 CRLMC/4989/2023	SUSANTA KUMAR SAMANTARAY-MP	S.K.SAMAL
113	3377/2023 CRLMC/4988/2023	LAXMIPRIYA SAHU-MP	ALOK KUMAR MOHAPATRA
114	3378/2023 CRLMC/4990/2023	MANOJ KUMAR SAHU-MP	ALOK KUMAR MOHAPATRA
115	3379/2023 CRLMC/4327/2023	PRASANTA KUMAR DAS-MP	KUMAR KASHYAP
116	8062/2023 WA/2756/2023	KEKI MOHAN BAITHARU-MP	SUSHANTA KUMAR JOSHI
117	8063/2023 WA/2757/2023	ODISHA STATE MEDICAL CORPORATION-MP	PAMI RATH
118	8064/2023 WA/2758/2023	ASMITA RAY-MP	AVIPITAMBAR ACHARYA
119	8065/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
120	8066/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)

121	8067/2023 WA/2759/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
122	8068/2023 WA/2759/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
123	8069/2023 WA/2759/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
124	8070/2023 WA/2760/2023	STATE OF ODISHA-MP	SANGRAM JENA,A.G.A
125	8071/2023 WA/2760/2023	STATE OF ODISHA-MP	SANGRAM JENA,A.G.A
126	8072/2023 WA/2760/2023	STATE OF ODISHA-MP	SANGRAM JENA,A.G.A
127	8073/2023 WA/2761/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
128	8074/2023 WA/2761/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
129	8075/2023 WA/2761/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
130	8076/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
131	8077/2023 WA/2762/2023	STATE OF ODISHA-MP	SANGRAM JENA,A.G.A
132	8078/2023 WA/2762/2023	STATE OF ODISHA-MP	SANGRAM JENA,A.G.A
133	8079/2023 WA/2764/2023	HARISH CHANDRA PATRA-MP	CHITTARANJAN PATTNAIK
134	8080/2023 WA/2763/2023	STATE OF ODISHA-MP	SANGRAM JENA, A.G.A.
135	8081/2023 WA/2763/2023	STATE OF ODISHA-MP	SANGRAM JENA, A.G.A.
136	8082/2023 WA/2763/2023	STATE OF ODISHA-MP	SANGRAM JENA, A.G.A.
137	8083/2023 WA/916/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
138	8084/2023 WA/2765/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
139	8085/2023 WA/2765/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
140	8086/2023 WA/2765/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
141	8087/2023 WA/2766/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
142	8088/2023 WA/2766/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
143	8089/2023 WA/2766/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
144	8090/2023 WA/2767/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
145	8091/2023 WA/2767/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
146	8092/2023 WA/2767/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
147	8093/2023 WA/2768/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
148	8094/2023 WA/2768/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
149	8095/2023 WA/2768/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
150	8096/2023 WA/2769/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
151	8097/2023 WA/2769/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
152	8098/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.

	WA/2769/2023		
153	17695/2023 WP(C)/31563/2023	DILLIP KUMAR MOHANTY-MP	
154	17696/2023 WP(C)/31569/2023	SOURA BIHARI DAS-MP	
155	17697/2023 WP(C)/31571/2023	NILAMADHAB MANDAL-MP	
156	17698/2023 WP(C)/31575/2023	ASHUTOSH PANDA-MP	
157	17699/2023 WP(C)/31576/2023	PRADOSA KUMAR ACHARYA-MP	
158	17700/2023 WP(C)/36634/2023	SANTOSH KUMAR SAHU-MP	NIRANJAN LENKA
159	17701/2023 WP(C)/35686/2023	KRUSHNA CHANDRA BEHERA-MP	NIHAL RATH
160	17702/2023 WP(C)/36638/2023	KHETRABASI PANDA-MP	BIBHUTI BHUSAN SWAIN
161	17703/2023 WP(C)/36643/2023	GOURANGA CHARAN PRADHAN-MP	SANTOSH KUMAR SAMANTARAYA
162	17704/2023 WP(C)/36645/2023	M/S BABA BAJRANGBALI INFRA, KALAHANDI-MP	PRASHANTA KUMAR NAYAK
163	17705/2023 WP(C)/36648/2023	TUSAR RANJAN SATAPATHY-MP	PRATAP KUMAR BEHERA
164	17706/2023 WP(C)/36654/2023	DR. SANGHAMITRA SANDHIBIGRAHA-MP	DURGESH NARAYAN RATH
165	17707/2023 WP(C)/24254/2023	JALARPUR GRAM PANCHAYAT, CUTTACK-MP	SUKANTA KUMAR DALAI
166	17708/2023 WP(C)/36663/2023	SIDHHARTH SANDIPANI PATNAIK-MP	PRAFULLA KUMAR MOHAPATRA
167	17709/2023 WP(C)/36664/2023	SURENDRA SETHI-MP	PRASANTA KUMAR MISHRA
168	17710/2023 WP(C)/36669/2023	M/S. BIDYA AGENCY, BOLANGIR-MP	CHITTARANAJAN DAS
169	17711/2023 WP(C)/36670/2023	KALANDI CHARAN PADHAN-MP	JAGAJIBAN PRADHAN
170	17712/2023 WP(C)/36675/2023	RAMAKANTA MOHAPATRA-MP	DR. BINODA KUMAR MISHRA
171	17713/2023 WP(C)/36676/2023	KANDENA SANTOSH RAO-MP	SAROJ KUMAR PADHY
172	17714/2023 WP(C)/36679/2023	M/S. GAYATRI ASSOCIATES, CUTTACK-MP	SUVENDU KUMAR RAY
173	17715/2023 WP(C)/36682/2023	MADHUSMITA MISHRA-MP	JAYANTA KUMAR BAL
174	17716/2023 WP(C)/36691/2023	JAYA KISHORE MISHRA-MP	PAMI RATH
175	17717/2023 WP(C)/36693/2023	JYOTIRMAYEE SAHOO-MP	GYANA RANJAN SETHI
176	17718/2023 WP(C)/36696/2023	BINA BEHERA-MP	PRABHU PADARABINDA PARIDA
177	17719/2023 WP(C)/29867/2023	RANJAN KUMAR SINGH-MP	BADRI NARAYAN PANDA
178	17720/2023 WP(C)/6567/2023	SANJAYA KUMAR BARIKI-MP	
179	17721/2023 WP(C)/1606/2022	BIDYUTANANDA BASTIA-MP	
180	17722/2023 WP(C)/36707/2023	RUKMINI BHANJA-MP	JAGAMOHAN PATTANAIAK
181	17723/2023 WP(C)/36712/2023	SANATAN MISHRA-MP	SUBHA KUMAR MISHRA
182	17724/2023 WP(C)/12793/2022	PRAFULLA SUBUDHI-MP	PRONROY MOHANTY
183	17725/2023 WP(C)/30596/2023	SUDHASINDHU PRADHAN-MP	GYANA RANJAN SETHI

184	17726/2023 WP(C)/36713/2023	SRINIBAS DAS-MP	SUDEEP KUMAR SARANGI
185	17727/2023 WP(C)/36720/2023	DILLIP KUMAR MOHANTY-MP	MANAS RANJAN BEHERA
186	17728/2023 WP(C)/31110/2023	M/S. AR ENTERPRISES, CUTTACK-MP	
187	17729/2023 WP(C)/36721/2023	PRAKASH CHANDRA TAUNK-MP	SAIBRATA RATH
188	17730/2023 WP(C)/31209/2023	M/S JAMSHEDPUR SALES, BBSR-MP	
189	17731/2023 WP(C)/31214/2023	M/S MAHIRA PLYWOOD INDIA PVT. LTD., BBSR-MP	
190	17732/2023 WP(C)/36724/2023	BHARAT CHANDRA PADHAN-MP	KRISHNA CHANDRA SAHU
191	17733/2023 WP(C)/31218/2023	EYEDEA ADVERTISEMENT PVT. LTD., BBSR-MP	
192	17734/2023 WP(C)/33676/2023	SHAFIA SALIM-MP	HARIPAD MOHANTY
193	17735/2023 WP(C)/30880/2023	SUSAMA BEHERA-MP	PRATIK DASH
194	17736/2023 WP(C)/24860/2023	ANURAKTA DAS-MP	LAXMI PRASAD DWIVEDI
195	17737/2023 WP(C)/36733/2023	GITANJALI BARIK-MP	GHANASHYAM NAMTOAR
196	17738/2023 WP(C)/36736/2023	GHASAN KHADIA-MP	TUSAR KUMAR MISHRA
197	17739/2023 WP(C)/36736/2023	GHASAN KHADIA-MP	TUSAR KUMAR MISHRA
198	17740/2023 WP(C)/33884/2022	PADMABATI BEHERA-MP	
199	17741/2023 WP(C)/36744/2023	DR. SANJIB KUMAR MOHANTY-MP	SOUGAT DASH
200	17742/2023 WP(C)/31446/2023	SARADA PRASAN DAS-MP	
201	17743/2023 WP(C)/36745/2023	SORAN GRAM PANCHAYAT, KHURDA-MP	SUKANTA KUMAR DALAI
202	17744/2023 WP(C)/36746/2023	JYOTSNA BEHERA-MP	SUKANTA KUMAR DALAI
203	17745/2023 WP(C)/36747/2023	SITAKANTA NAYAK-MP	RAJESH KUMAR MAHAPATRA
204	17746/2023 WP(C)/33856/2023	MANGULU MOHANTY-MP	SANDIPANI NAYAK
205	17747/2023 WP(C)/35447/2023	SUBASH CHANDRA TARAI-MP	GIRIJA SANKAR MOHANTY
206	17748/2023 WP(C)/36748/2023	RAMA KRUSHNA CHOUDHURY-MP	SUSANTA KUMAR JETHY
207	17749/2023 WP(C)/36749/2023	PRAVAKAR SAHOO-MP	RAJESH KUMAR MAHAPATRA
208	17750/2023 WP(C)/36751/2023	LAXMIPRIYA SAHU-MP	SUBHADUTTA ROUSTRAY
209	17751/2023 WP(C)/8006/2017	M/S.B.R.SPONGE P LTD.-MP	M/S.GYAN SAMANTARAY
210	17752/2023 WP(C)/36754/2023	PRIYANKA RANI JENA-MP	SUBHADUTTA ROUSTRAY
211	17753/2023 WP(C)/36755/2023	BASANT SATAPATHI-MP	RAJESH KUMAR MAHAPATRA
212	17754/2023 WP(C)/36757/2023	DREAM HOME BUILDERS AND PROMOTERS PVT. LTD. BBSR-MP	DEB PUVARI
213	17755/2023 WP(C)/36756/2023	SHAIKH RAHEMATULLA-MP	NIHAR RANJAN MOHANTY
214	17756/2023 WP(C)/36758/2023	KALANDI DASH-MP	RAJESH KUMAR MAHAPATRA
215	17757/2023	SRIKANTA NAYAK-MP	RAJESH KUMAR MAHAPATRA

216	WP(C)/36761/2023 17758/2023	RATNAKAR SUNDARAY-MP	SANJAY KUMAR SAMANTARAY
217	WP(C)/36766/2023 17759/2023	PRAMOD KUMAR KHATUA-MP	PRADEEP KUMAR DAS
218	WP(C)/36767/2023 17760/2023	ARUN KUMAR MANDAL-MP	BUDHADEV ROUSTRAY
219	WP(C)/36768/2023 17761/2023	CHINMAY BINAYAK DHIR-MP	BUDHADEV ROUSTRAY
220	WP(C)/36774/2023 17762/2023	BIRAJA CHOUDHURY-MP	
221	WP(C)/33988/2023 17763/2023	AMRUTA KUMARI MOHAPATRA-MP	GYANA RANJAN SETHI
222	WP(C)/36780/2023 17764/2023	SHYAM SUNDAR COLD STORE, BHADRAK-MP	JAGAJIBAN PRADHAN
223	WP(C)/32308/2023 17765/2023	ARCELOR MITTAL NIPPON STEEL LTD. JAGATSINGHPURAM	AMIT PATNAIK
224	WP(C)/36794/2023 17766/2023	M/S NEELACHAL ISPAT NIGAM LTD., JAJPUR-MP	ADITYA MISHRA
225	WP(C)/36798/2023 17767/2023	PRAFULLA KUMAR PRADHAN-MP	PRAVAT KUMAR PANDA
226	WP(C)/36804/2023 17768/2023	SHARMISTHA ROUTH-MP	SOHAN MISHRA
227	WP(C)/36806/2023 17769/2023	BINITA SENAPATI-MP	L.K.MOHANTY
228	WP(C)/15506/2020 17770/2023	BINITA SENAPATI-MP	L.K.MOHANTY
229	WP(C)/15506/2020 17771/2023	NIBEDITA PANY-MP	L.K.MOHANTY
230	WP(C)/15509/2020 17772/2023	NIBEDITA PANY-MP	L.K.MOHANTY
231	WP(C)/15509/2020 17773/2023	AMULYA KUMAR PRADHAN-MP	L.K.MOHANTY
232	WP(C)/15511/2020 17774/2023	AMULYA KUMAR PRADHAN-MP	L.K.MOHANTY
233	WP(C)/15511/2020 17775/2023	RAMA CHANDRA NAHAK-MP	L.K.MOHANTY
234	WP(C)/10284/2020 17776/2023	RAMA CHANDRA NAHAK-MP	L.K.MOHANTY
235	WP(C)/10284/2020 17777/2023	AMITA PATNAIK-MP	L.K.MOHANTY
236	WP(C)/10285/2020 17778/2023	SHASHWAT KUMAR PARIDA-MP	PRAVASHA PUJAREE PARIDA
237	WP(C)/36808/2023 17779/2023	AMITA PATNAIK-MP	L.K.MOHANTY
238	WP(C)/10285/2020 17780/2023	M/S. VEEKAY INFRASTRUCTURES-MP	SIDHARTH PRASAD DAS
239	WP(C)/36807/2023 17781/2023	MITU DALEI @ DIBAKAR DALEI-MP	ATMAJIT MANMITH DAS
240	WP(C)/32119/2023 17782/2023	SUMANTA NAYAK-MP	ATMAJIT MANMITH DAS
241	WP(C)/31942/2023 17783/2023	PULLIN KUMAR MALL-MP	G.ANANDA RAO DORA
242	WP(C)/6627/2023 17784/2023	TAPASWINI PANDA-MP	
243	WP(C)/34769/2023 17785/2023	JUEL MISHRA-MP	
244	WP(C)/34765/2023 17786/2023	SANTOSH KUMAR PRADHAN-MP	SUBHRANSU BHUSAN MOHANTY
245	WP(C)/36822/2023 17787/2023	MINAKETAN SUNA-MP	AMIT PRASD BOSE
246	WP(C)/5545/2016 17788/2023	PRABIR KU.DAS-MP	IN PERSON
	WP(C)/13286/2014		

247	17789/2023 WP(C)/36825/2023	AES (INDIA) PVT. LTD., NEW DELHI-MP	SARADA PRASANNA SARANGI
248	17790/2023 WP(C)/36828/2023	PREMA RANJAN SWAIN-MP	BIBHUTI BHUSAN PANDA
249	17791/2023 WP(C)/36828/2023	PREMA RANJAN SWAIN-MP	BIBHUTI BHUSAN PANDA
250	17792/2023 WP(C)/36831/2023	SUJATA MOHARANA-MP	SUSANTA KUMAR DASH
251	17793/2023 WP(C)/36833/2023	PRIYABRATA MOHANTY-MP	DAYANIDHI MISHRA
252	17794/2023 WP(C)/36834/2023	EKADASI SAHU-MP	RAJESH DAS MOHAPATRA
253	17795/2023 WP(C)/36838/2023	M/S. MARS INFRA PROJECTS PVT. LTD., KHURDA-MP	RUPESH KUMAR KANUNGO
254	17796/2023 WP(C)/36257/2023	DR. KRISHNA MOHANTY-MP	SAMEER KUMAR DAS